



2026:AHC:8488

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19435 of 2025

Manglesh Kumar

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ramendra Kumar Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 06.01.2026 in para-2, line-2, seeking to delete the year '2018' while substituting it with '2008'.

2. Correction application is **allowed** accordingly.

January 13, 2026

N.S.Rathour

(Vikas Budhwar,J.)